

Notice

Advocates are requested to supply copies of paper book and interim/final orders passed by this Hon'ble Court along with fresh status of CRR No. 1450 of 1986 titled as "Jaswinder Singh V/s Kuldeep Singh" and FAO No. 662 of 1984 titled as "Kamla Devi V/s Chamkaur Singh" to Reconstruction Cell within a period of 15 days.



Assistant Registrar  
(Civil Revision Branch)

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5/3/20. 5/3/20